

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAT.P. No. 163 /2017
CP-743/2013Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

Name of the Company	Bornali Choudhury -Versus- Himangini Infracon India Ltd.		
Under Section	433,434,439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded.

Petitioner is directed to file two additional copies of the petition.

List the matter on 11/05/2017.


(S. Vijayaraghavan)
Member (T)
(Vijai Pratap Singh)
Member (J)